

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 138 OF 2018

Dated : 2nd September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Barmer Lignite Mining Company Ltd.	Appellant(s)
Vs.		
Rajasthan Electricity Regulatory Commission & Ors.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Aman Anand Mr. Aman Dixit
Counsel for the Respondent(s)	:	Mr. R.K. Mehta Ms. Himanshi Andley for R-1 Mr. P.N. Bhandari for Discoms

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for the parties, list the matter for hearing on **06.11.2019**.

(S.D. Dubey)
Technical Member

vt/mkj

(Justice Manjula Chellur)
Chairperson